## <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 285 OF 2015</u> <u>APPEAL NO. 82 OF 2015</u> <u>APPEAL NO. 136 OF 2015</u> <u>APPEAL NO. 274 OF 2015</u> <u>AND</u> <u>APPEAL NO. 58 OF 2016</u>

Dated: 9<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

| In the matter of:<br>Tata Power Delhi Distribution Ltd.<br>Vs.<br>Delhi Electricity Regulatory Comm |   | <br>Appellant(s)<br>Respondent(s) |
|---|---|-----------------------------------|
| Counsel for the Appellant(s) :  | Mr. S. S. Sastry<br>Ms. Rupali Bandhopadhya a/<br>Mr. Anurag Bansal<br>Ms. Anukriti Jain<br>Mr. Anjani Kumar Singh (Rep |                                   |
| Counsel for the Respondent(s) :   | Mr. Divyanshu Rai<br><i>h/f</i> Mr. Nikhil Nayyar   |                                   |

Mr. Prashant Bezboruah for R-1 (in A. Nos. 82/15, 136/15 and 274/15)

## <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>21.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson